

NATIONAL COMPANY LAW TRIBUNAL KOCHI BENCH

CORAM: SHRI P. MOHAN RAJ, HON'BLE MEMBER (JUDICIAL)
SHRI SATYA RANJAN PRASAD, HON'BLE MEMBER (TECHNICAL)

PETITION No./IA No.	CONTEMPT PETITION/3/KOB/2022 in CP/21/KOB/2020
SECTION	425 C/ACT
NAME OF PARTIES	P.J MATHEWS & 7 OTHERS V/S GURUCHANDRIKA BUILDERS & PROPERTY PVT LTD & 4 OTHERS
PETITIONERS ADVOCATE/ PROFESSIONAL	ARTIS LAW HOUSE
RESPONDENTS ADVOCATE/ PROFESSIONAL	

Office
Notes

Video Conference

23rd Sept 2022

O R D E R

CONTEMPT PETITION/3/KOB/2022

Ld. Counsel on both sides present.

List the matter High on Board on 28.09.2022 as a specially ordered matter.

Sd /-

**Satya Ranjan Prasad
Member (Technical)**

Sd /-

**P. Mohan Raj
Member (Judicial)**